

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. *I.A. 1097/2021
IN
C.P.(IB)-874(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.07.2021**

NAME OF THE PARTIES: Altico Capital India Ltd.

V/s

Shantilal Maru

SECTION 95 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time the matter could not be heard. List this matter on
11.08.2021

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)